

REGISTERED No. P. 390

THE ORISSA  GAZETTE

EXTRAORDINARY
PUBLISHED BY AUTHORITY

No. 2 CUTTACK, MONDAY, JANUARY 31, 1944

HOME DEPARTMENT
NOTIFICATIONS

The 29th January 1944

No. 477-A.—The Governor is pleased to notify that in view of the fact that the taking of poll in connection with the by-election to the Ghumsur General Constituency of the Orissa Legislative Assembly will take place on the 5th February 1944, the offices specified below from which officers will be engaged in the conduct of the election shall be *closed* for the said day :—

1. Office of the Tahsildar, Ghumsur
2. Office of the Stationary Sub-Magistrate, Ghumsur
3. Office of the Revenue Divisional Officer, Ghumsur
4. Office of the Divisional Forest Officer, Balliguda
5. Office of the Divisional Forest Officer, Ghumsur
6. Office of the Subdivisional Officer, Public Works Department, Ghumsur
7. Office of the Sub-Registrar, Buguda and Russelkonda
8. Government Training School, Russelkonda

The 31st January 1944

No. 484-A.—With reference to notification No. 29966-4 dated the 31st December 1943, published at page 31 Part III of the *Orissa Gazette* of the 31st December 1943, appointing the 5th February 1944 for the taking of poll for election of a member to the Orissa Legislative Assembly from the Ghumsur General Constituency, and in pursuance of the provisions of rule 77 of the Orissa Legislative Assembly Electoral Rules, Part II (Elections and Election Petitions), 1936, the Governor is pleased to appoint for the counting of votes the date, hour and place specified in the first, second and third columns of the table hereto annexed :—

Date (1)	Hour (2)	Place (3)
7th February 1944 ..	1 P.M. ..	Office of the Returning Officer at Russelkon

By order of the Governor
J. BOWSTEAD
Chief Secretary to Government